

26.3.96

CA No 1273/95

• Hon Mr S. Das Gupta AM
Hon Mr T. L. Venka TM

Misc. Application No 540/96
has been moved by the learned
Counsel for the applicant
seeking dismissal of this
O.A as withdrawn with
permission to file fresh
O.A bringing therein
fresh developments
that has taken place in
the meantime.

In view of the submissions
made, Misc. application
is allowed and O.A dismissed
as withdrawn. The applicant
shall be at liberty to file
fresh O.A subject to the
provisions regarding
limitation.



Wt
AM

